

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.16
CP No.02/GB/2019**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2022**

In the matter of:

Dr. (Mrs.) Natasha Gohain
Versus
M/s. G.M. Hospital Pvt. Ltd. & 2 others.

Section: Under Section 213 of the Companies Act, 2013 read with
Rule 11 & 14 of NCLT Rules, 2016.

<u>S.No.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. BIMAN DEBNATH	PCS	Petitioner	Present in Video
2.	MR. P. P. DUTTA	Advocate	R1 & 2	Conference
3.	MR. S.A. BORBHUYAN	Advocate	R3	

ORDER

Date of Order: 17.11.2022

The matter is taken up for hearing through Video Conferencing. Heard both the sides. Due to paucity of time, the matter is adjourned today. Interim Order passed earlier shall continue till the next date of hearing.

2. List the matter on 12.01.2023.

Sd/-

**(Prasanta Kumar Mohanty)
Member (Technical)
/D-17.11.2022/**

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)**